

Form Serial No.: |_|_|

Signature of Issuing Officer:

**High Court of Judicature at Allahabad
Allahabad**

TENDER DOCUMENT

Sealed tenders are invited from reputed original computer hardware manufacturers/their authorized dealers only for the supply, installation and commissioning of Web Server, Mail Server, PC's, Networking and other related equipments as mentioned in Part-2 of Technical Bid. Selected vendor will be required to provide complete solution for connectivity of Web Servers, Mail Servers with Leased Line and LAN; configuration of Servers, Routers and other related equipments for Web Applications; safeguarding Web/Mail Servers from Virus threats and spams through firewall solution.

This tender document consists of three parts “

Part-1: "TERMS & CONDITIONS".

Part-2: " TECHNICAL BID".

Part-3: " FINANCIAL BID".

After completing the tender document, each part of tender document should be sealed in separate envelopes.

Three sealed envelopes containing "Terms & Conditions", "Technical Bid" and "Financial Bid" separately on the prescribed Tender Document either purchased from the High Court, Allahabad or down loaded from the web site <http://www.allahabadhighcourt.nic.in> complete in all respect should reach the Officer on Special Duty (Computers), High Court, Allahabad **on or before February 27, 2004 upto 2:30 p.m.** The envelopes containing "Terms & Conditions", "Technical bid" and "Financial bid" should be superscribed respectively as follows:-

- (i) "Terms & Conditions".
- (ii) "Technical Bid".
- (iii) "Financial Bid".

The **earnest money of Rs.80,000/-** (Rs. Eighty thousand only) should be enclosed alongwith the "Terms & Conditions" in the form of account payee Bank Draft payable on any branch of nationalized bank at Allahabad in favour of Registrar General, High Court, Allahabad in a separate sealed envelope. The sealed envelopes of the bidders containing "Terms & Conditions" shall be opened on **February 27, 2004 at 3:30 p.m.** The technical and financial bids of the bidders who have not accepted, signed and stamped all the terms & conditions of the bid, shall not be opened. The technical bids of only those bidders who have accepted all the terms & conditions of the bid, signed and stamped on the terms & conditions, shall be opened thereafter on the same day. If bids opening day is a government holiday, then the technical bids shall be opened on next working day at the same time. Two representative of each vendor may participate at the time of opening the technical bids. Those vendors whose technical bids are accepted will have to give presentation of their quoted items. Financial bids will be opened on **March 12, 2004 at 12.30 P.M.**

Tender Document Fee (Non-refundable) Rs 1000=00

PART - 1 TERMS & CONDITIONS

FOR SUPPLY, INSTALLATION AND MAINTENANCE OF WEB SERVER, MAIL SERVER, PERSONAL COMPUTERS, LASER PRINTERS, UPS, NETWORKING AND OTHER RELATED ITEMS FOR HIGH COURT, ALLAHABAD

1. The vendor may submit his bid against this tender enquiry only if he is a reputed computer hardware manufacturer/authorized dealer of a computer manufacturer.
2. The bids submitted by the vendors should be valid for a minimum period of 90 days from the date of the opening of tender and the prices should be valid for the period of 45 days from the date of issue of the purchase order or execution of purchase agreement.
3. The earnest money of Rs. 80,000.00(Rs. Eighty thousand only) should be enclosed alongwith the terms & conditions duly signed and stamped in the form of Account payee bank draft payable on any branch of nationalized bank at Allahabad in favour of Registrar General, High Court, Allahabad in a separate sealed envelope.
4. This tender document is also available on the web site <http://www.allahabadhighcourt.nic.in/> to enable the bidders to use this document for submitting their bids in High Court, Allahabad against the tender notice. The bidders who will submit their bids on downloaded tender documents, will submit tender document fee of Rs. 1000=00 (Rs. One thousand only) in the form of account payee Bank Draft payable in favor of "Registrar General, High Court, Allahabad" in addition to E.M.D. in the envelop containing terms and conditions of the bids. This tender document fee of Rs. 1000=00 will be non-refundable to the bidders. In case of any ambiguity, the original tender document available in High Court, Allahabad or on the web site shall be treated as final tender document. The tenders submitted on down loaded tender documents without enclosing tender document fee (non-refundable) of Rs. 1000=00 in the form of Bank Draft shall not be accepted.
5. The three sealed envelopes containing "Terms & Conditions", "Technical Bid" and "Financial Bid" separately on prescribed tender document purchased from the HIGH COURT or downloaded from the web site <http://www.allahabadhighcourt.nic.in> complete in all respect should reach the Officer on Special Duty (Computers), High Court, Allahabad (*herein after referred as HIGH COURT*) on or before February 27, 2004 upto 2:30 p.m. otherwise the tender will not be accepted.
6. The sealed envelopes of the bidders containing "Terms & Conditions" shall be opened on February 27, 2004 at 3:30 p.m. first. The technical and financial bids of the bidders who have not accepted, signed and stamped all the terms & conditions of the bid, shall not be opened. The technical bids of the bidders who have accepted all the terms & conditions of the bid and signed and stamped on the terms & conditions shall only be opened thereafter on the same day. If bids opening day is a government holiday, then the technical bids shall be accepted and opened on next working day at the same time. One representative of each vendor may participate at the time of opening the technical bids.
7. Technical evaluation of the bids shall be done on the following parameters : -
 - Technical specifications of the servers, networking equipments, computers and peripherals and the leaflets/supporting document enclosed to confirm them.
 - Company's turnover in last three years.
 - Company's installation base and After Sales Service support at Allahabad and Lucknow.
 - For uniform comparative analysis, MNC & Indigenous brands can be compared separately.
8. Weightage may be given to the bidders offering additional bundled softwares along with the servers and computers, if all other parameters of technical evaluation are equal.
9. The bidder will not quote other softwares other than specified in specifications.
10. Pre-Dispatch Inspection of all the ordered items (hardware/software) shall be carried out by a team of technical experts at the office/factory of the vendor wherever situated in India prior to delivery of the items at sites. Acceptance will be conducted by team of technical experts sent by HIGH COURT in presence of the vendor on all the ordered items to ascertain that the items to be delivered are as per ordered technical specifications and of the acceptable quality. A set of all the diagnostic tools and techniques to test the two servers, Computers, other items and softwares shall be provided by the vendor to the team of technical experts sent by HIGH COURT alongwith the physical inspection

and testing schedule prior to inviting HIGH COURT for inspection and testing of the items at the office/factory. The items must be as per ordered technical specifications or higher technical specifications only. No incomplete systems will be accepted under any circumstances. The systems should also contain same subsystems (brand/make) as quoted in the tender. It shall be the exclusive responsibility of the vendor to provide appropriate device drivers alongwith the systems. Failure to fulfill any of above mentioned conditions will lead to the rejection of the items during inspection and acceptance testing of the items. The items which will be inspected and accepted during Pre-Dispatch Inspection by the team of technical experts sent by HIGH COURT shall be packed by the vendor and the representatives of HIGH COURT will put a unique number, their seal and signature on each of the packet. The vendor will deliver the sealed packets to the sites. The vendor will make all the arrangements for stay of the team members (team of technical experts sent by HIGH COURT) during Pre-Dispatch Inspection of the items at the vendor's cost.

If at any stage during Pre-Dispatch Inspection, it is found that the two servers, computers, softwares and other related items are not ready or not of acceptable quality, High Court reserves the right to cancel the Purchase Order and forfeit the Earnest Money Deposit.

11. The delivery of two servers, computers and other related items to be ordered shall be made by the vendor within 6 weeks from the date of issue of the purchase order by HIGH COURT to the vendor. All the deliveries should be on CIF basis. If any loss or damage occurs in transit then it will be the responsibility of the supplier to make good the loss, within the time stipulated in the tender/purchase order for installation. The vendor may take necessary action to claim the insurance money, for the item(s) lost/damaged during transit, from insurance Company.
12. All the items to be supplied should be new, of good quality and standard and as per the technical specifications mentioned in technical bid document.
13. The vendor will provide operational manuals, OEM documents for peripherals, set of diagnostics to test all the sub-systems etc. along with the systems. All the softwares should be supplied along with the media and manuals.
14. The installation of all the items in the High Court, Allahabad and its Bench at Lucknow will have to be completed satisfactorily within ten weeks from the date of issue of the purchase order by HIGH COURT to the vendor failing which the Purchase Order may be cancelled.
15. If delivery/installation of the items is not made within above stipulated period, the compensation will be payable for non-adherence to the committed delivery/installation schedules by the vendor to HIGH COURT as follows: -
 - 0.5% of the total order value per week of delay in delivery of computer systems, other items & softwares subject to maximum of 5.0% of total order value.
 - 0.5% of the total order value per week of delay attributable to vendor in installation of all the items subject to a maximum of 5.0% of total order value.
16. HIGH COURT reserves the right to cancel the total/part purchase order, if the delivery gets delayed more than 4 weeks from the stipulated period of 6 weeks given in the Purchase Order. Penalty as mentioned in clause 15 above shall however be applicable even if the order is cancelled in part or full. HIGH COURT shall have no responsibility what-so-ever for any damages sustained by the vendor due to cancellation of the purchase order. In such case, the earnest money deposited by the vendor in HIGH COURT shall be forfeited in full.
17. HIGH COURT reserves the right to reject any items supplied against the purchase order, if found not working satisfactorily at the time of installation at site(s). The rejected items, if any, shall have to be taken back and replaced by good quality items forthwith at the cost of the supplier. No payment will be made for the rejected item(s).
18. If the installation of the items at site gets delayed from the stipulated period given above and to be given in the Purchase Order, then HIGH COURT reserves the right to forfeit the earnest money deposited by the vendor in HIGH COURT and the balance payment, if any, due to the supplier for the items supplied against the purchase order shall be forfeited.
19. If site is not ready, then the items will be shifted from the place of delivery to the place of installation and installed within a week's time by the vendor at the site(s) to be identified and informed by user department.
20. The computation of uptime of the computer systems shall be based on working hours. In case, the vendor fails to provide minimum 99% uptime for the two servers and the networking equipments for connecting it to Internet and Local Area Network(LAN) and 95% uptime for the all computer, the following compensation shall be payable to HIGH COURT by the vendor.

If the average down time of the two servers and the networking equipments for connecting it to Internet and Local Area Network (LAN) evaluated separately in a year is less than or equal to 4 days, the period covered by the warranty/AMC maintenance shall be extended by number of average down time days.

If average down time days of the two servers and the networking equipments for connecting it to Internet and Local Area Network(LAN) exceeds 4 days in a year, then the compensation @ Rs. 2,000/- per day per server and per equipment shall be charged from the vendor.

If the average down time of the computer systems evaluated separately in a year is less than or equal to 15 days, the period covered by the warranty/AMC maintenance shall be extended by number of average down time days.

If average down time days of the computer systems exceeds 15 days in a year, then the compensation @ Rs. 200/- per day per computer system shall be charged from the vendor.

In case of local service station, the complaints must be attended to within 4 working hours of the receipt of communication by the vendor. If the complaint is not attended to within 4 working hours, then the compensation @Rs.2,000/- per day per server and per networking equipment for connecting it to Internet and Local Area Network(LAN) and @Rs.200/- per day per computer system shall be charged from the vendor and warranty shall be extended by equal number of days.

In case of outstation servicing, the complaint must be attended within 24 hours of the receipt of the communication by vendor. If the complaint is not attended within the stipulated period, the compensation at the rate of @Rs.2,000/- per day per server and per networking equipment for connecting it to Internet and Local Area Network(LAN) and Rs. 200/- per day per computer system shall be charged from the vendor and warranty shall be extended by equal number of days.

21. The prices quoted in the financial bid should be inclusive of power cables, interface cables, drive cages (if any), racks (if any), networking modules required to run the networking system, packing, forwarding, freight, transit insurance and installation charges at sites. Excise duty and trade tax if applicable should be quoted separately at the appropriate columns provided for them in the financial bid.
22. In case, excise duty and/or trade tax/sales tax are reduced or increased subsequently by the Government at the time of placement of the purchase order or delivery, then the same will be adjusted by either party on production of requisite proof.
23. Payment for the items to be supplied by the vendor against the purchase order shall be made by Allahabad High Court as follows: -

80% amount of the total order value will be paid to the vendor within 2 weeks of physical delivery against all the ordered items to the sites after their physical inspection at the office/factory of the vendor or physical inspection of all the items at site(s) by the team of technical experts sent by HIGH COURT satisfactorily and providing all the delivery challans duly signed and stamped by authorized representatives of user department. The amount of excise duty shall be paid to the vendor only on production of excisable invoice under central rules at the time of claiming the payment. The amount of trade tax shall be paid to the vendor only after submission of a certificate from concerned assessing authority of trade tax.

Remaining 20% amount of the total order value will be released to the vendor within 2 weeks after satisfactory installation, testing and commissioning of all the supplied items at sites and imparting training to the users and furnishing of a performance bank guarantee of 20% amount of total order value in favor of HIGH COURT on the format acceptable to the High Court only from a Nationalized Bank valid for one month beyond the full warranty period of three years from the date of successful commissioning of all the supplied items.

Payment shall be released on receipt of the original bills in triplicate complete in all respect and original delivery challans of all the items. No payment shall be released for part delivery of the hardware, software and other related accessories against the purchase order, except if action is taken vide clause 16.

24. Complete hardware including plastic parts and batteries of UPS will carry **three years** onsite comprehensive warranty unless and otherwise specifically mentioned in Technical/Financial specification.

Software warranty of 90 days or as given by OEM will be limited to replacement of media from the date of its installation and commissioning. Vendor will provide free updates of the softwares if any provided free to them from OEM.

Warranty period will start from the date of successful installation of all the items (two servers, integrating the two servers with internet using the leased line equipments, successful establishment of connectivity of the two servers from the internet and the LAN, establishing Internet connectivity with the Local Area Network, Computer systems, Accessories, Software etc.) at sites.

25. Minimum seven years (including warranty period of three years) spare parts availability should be guaranteed by the vendor.

26. The AMC charges after expiry of warranty period of three years should not be more than 6% of the hardware value per year for the next four years.
27. The successful tenderer shall sign an agreement immediately after the acceptance of the tender. The purchase order shall be issued only after signing of the purchase agreement with the selected manufacturer.
28. Selected vendor will provide necessary training on the hardware and software management of the two servers and networking equipments for connecting it to Internet and Local Area Network (LAN) to the technical staff nominated by the HIGH COURT. The duration of the training shall not be less than six days.
29. If the tender is submitted by a firm other than the computer manufacturer, then the vendor should furnish documents from their principals as proof of the firm being their authorized dealer.
30. The tender must be submitted on the prescribed tender document issued by the HIGH COURT. Any other technical details required to supplement the information quoted in the prescribed tender document may please be attached separately. The information asked in the tender document should be given at the place provided for it in the tender document. The tenders in which information is not given at the place provided for it or not in the similar format given in the tender document may be rejected.
31. On completion of the warranty period of three years HIGH COURT will either enter into annual maintenance contract with the supplier for post warranty maintenance of the servers and other computer and networking items or maintain them in-house or with any other vendor. In case user department opts to maintain the computer systems in-house, the supplier shall make available all necessary spares, same or equivalent spares on reasonable rates without affecting the compatibility or performance of any part(s) of the system, for a period of atleast four years after completion of the warranty period of three years. This shall be binding on the supplier under the terms and conditions of the purchase order to be placed after finalization of the tender process.
32. In case of tenderers whose tenders are not considered for placing the purchase order, the earnest money deposit (EMD) will be refunded normally within one month of taking the purchase decision. In case of selected tenderer, the earnest money deposit will be converted into security money and will be retained till the complete items are supplied and commissioned and the training is completed. If the tenderer is not able to supply the ordered items completely within the specified period, the Security money will be forfeited in full in addition to the penalty.
33. If AMC contract is signed with the Vendor, then vendor will be responsible for maintenance of complete items (including third party items) supplied by the vendor on the same terms and conditions.
34. All the documents required should be submitted along with the technical bid of the tender only.
35. Printed conditions of the vendor submitted with the tender will not be binding on HIGH COURT.
36. The documents containing bids shall be free from cutting and erasures. However, alterations, if any, in the tender should be attested properly by the bidder, failing which the tender is liable to be rejected.
37. The tenders submitted by telex/telegrams/fax/email will not be considered. No further correspondence will be entertained on this matter.
38. HIGH COURT will not be responsible for any delay in obtaining the tender document by the vendor from HIGH COURT or submission of the completed tender document to HIGH COURT.
39. The registration number of the firm alongwith the CST/U.P.T.T. No. allotted by the sales tax / trade tax authorities and I.T. registration number (P.A.N.) alongwith the place of registration should invariably be given alongwith the technical bid.
40. Bidder or his OEM must have supplied same make/brand of servers, computers, other related computer and networking items mentioned in this tender upto at least 25% of the quantity to U.P. Government or Govt. of India Department(s)/Organization(s) in any one of the last three years.
41. Tender will be rejected, if technical specifications offered by the firm in the technical bid differ from what is quoted in financial bid.
42. The bidder shall submit an affidavit that the bidder's firm has not been black listed from Government of U.P./Government of India. The bids of the black listed bidders shall be outrightly rejected.
43. Within 7 days of the receipt of notification of award i.e. purchase order from the HIGH COURT, the successful Bidder shall furnish the performance security in the form of bank guarantee for an amount of 20% of the value of the equipment to be procured from State Bank of India or its associate banks or any nationalized bank of India or scheduled bank located in India in favour of Registrar General, High Court, Allahabad in accordance with the Conditions of Contract, in the Performance Security Form provided in the bidding documents or in another form acceptable to the

HIGH COURT. At the end of each year for first two years, the performance bank guarantee of 3% amount shall be returned by the HIGH COURT and the bank guarantee of remaining 4% amount shall be returned after the completion of Onsite Comprehensive warranty period of three years. The successful bidder may submit bank guarantee accordingly.

44. Tender not conforming to any or all the above terms and conditions will be rejected.
45. Incomplete tenders are liable to be rejected.
46. HIGH COURT reserves the right to increase/decrease the specified quantities of any item(s) given in the tender.
47. Canvassing in any form in connection with tender is strictly prohibited and will disqualify the vendor.
48. Bids must be submitted for all the items as mentioned in the tender, otherwise it may be rejected. However, HIGH COURT reserves the right to select only one vendor for all items or more than one vendor for different for different items.
49. HIGH COURT reserves the right to reject any or all the tenders without assigning any reason whatsoever. HIGH COURT would not be under any obligation to give any clarifications to those vendors whose tenders have been rejected.
50. All disputes are subject to Allahabad jurisdiction.
51. Vendors may quote for more than one hardware make/model and software combination for the servers and more than one hardware model for the PC's, LaserJet printers and UPS's.
52. Selected vendor will be responsible for the installation, maintenance, compatibility and performance of equipments/software provided for the commissioning and proper functioning of Web-Servers, Mail Servers, PC computers, networking and other related equipments.

DECLARATION BY THE VENDOR

It is hereby declared that I/We the undersigned, have read and examined all the terms and conditions etc. of the tender document for which I/We have signed and submitted the tender under proper lawful Power of Attorney. It is also certified that all the terms and conditions of the tender document are fully acceptable to me/us and I/We will abide by the conditions from serial no. 1 to 52. This is also certified that I/We/our principal manufacturing firm have no objection in signing the purchase contract if the opportunity for the supply of the items against this tender is given to me/us.

Date:

Signature:

Address:

Name:

Designation:
On behalf of:

(Company Seal)

PART - 2 TECHNICAL BID

**FOR SUPPLY, INSTALLATION AND MAINTENANCE
OF
WEB SERVER, MAIL SERVER, PERSONAL COMPUTERS, LASER PRINTERS, UPS, NETWORKING
AND OTHER RELATED ITEMS
FOR
HIGH COURT, ALLAHABAD**

Section – I: Web Server, Mail Server, Networking Equipments, UPS and other accessories.

1. Web Server Specification – 1 No.

(a). Hardware Specification

Processor	4 x Intel Xeon MP CPU 2.8 GHz or higher with 1MB or more cache.
Chipset	Server Works Grand Champion HE
FSB	400 MHz or higher
Memory	8 GB ECC DDR RAM in 1GB memory modules or higher
Memory Expandability	Atleast 24 GB
Storage	Hot Swap Ultra 320 or better SCSI disks of capacity of 72 GB with 15K rpm or higher in RAID-10 with minimum 6 disks.
Storage Controller	Dual Channel
Disk Bays	Hot Swap capable atleast 8 Disk Bays.
RAID Controller	Implements Ultra-320 RAID – 10, 64-bit with 128 MB cache with battery backup.
Power Supply	N+1 Hot Plug Redundant Power Supply with separate AC inlets for all power modules.
Network	2 x 10/100/1000 MBPS with full wake on LAN.
Graphics Card	Minimum 8 MB Video RAM
PCI	Atleast 5 with four hot-plug 64-bit/100Mhz PCI-X.
I/O Ports	Atleast 1 parallel, 2 serial and 2 USB 2.0 or higher ports.
Floppy Drive	3.5" 1.44 MB floppy drive
CD Drive	IDE Combo Drive
Backup Device	Internal Digital Linear Tape (DLT) Drive.
Monitor / Keyboard /Mouse	17" colour monitor, keyboard, mouse (optical)
Server Management Software	Support Remote Access, server trouble shooting, display server health status and maintain server health logs.
Warranty	3 years comprehensive on-site warranty.

(b). Software Specification

(i) Operating System	Red Hat Enterprise Linux AS (Premium), Windows 2003 Server – Enterprise Edition, SCO Open Server and Sun Solaris. Should support atleast 32 GB of memory.
(ii) Web Server Software	Web server software should have the capability to support Java Servlets, JSP, EJB, etc.
(iii) Anti Virus Software	If Operating System is Microsoft Windows based then price for Norton Antivirus for the same should also be quoted.

2. Mail Server Specification – 1 No.

(a). Hardware Specification

Processor	2 x Intel Xeon CPU 2.8 GHz or higher with 512 KB or more cache.
Chipset	Server Works Grand Champion
FSB	400 MHz or higher
Memory	4 GB ECC DDR RAM in 1GB memory modules or higher
Memory Expandability	Atleast 12 GB

Storage	Hot Swap Ultra 320 or better SCSI disks of capacity of 72 GB with 15K rpm or higher in RAID-10 with minimum 6 disks.
Storage Controller	Dual Channel
Disk Bays	Hot Swap Capable 8 Disk Bays atleast.
RAID Controller	Implements Ultra 320 RAID – 10, 64-bit with 128 MB cache with battery backup.
Power Supply	N+1 Hot Plug Redundant Power Supply with separate AC inlets for all power modules.
Network	2 x 10/100/1000 MBPS with full wake on LAN.
PCI	Atleast 5 with four hot-plug 64-bit/100Mhz PCI-X.
I/O Ports	Atleast 1 parallel, 2 serial and 2 USB 2.0 or higher ports.
Floppy Drive	3.5" 1.44 MB floppy drive
CD Drive	IDE Combo Drive
Backup Device	Internal Digital Linear Tape (DLT) Drive.
Monitor / Keyboard /Mouse	17" colour monitor, keyboard, mouse (optical)
Server Management Software	Support Remote Access, server trouble shooting, display server health status and maintain server health logs.
Warranty	3 years comprehensive on-site warranty.

(b). Software Specification

(i) Operating System	Red Hat Enterprise Linux AS (Premium), Windows 2003 Server – Enterprise Edition, SCO Open Server and Sun Solaris. Operating System should support atleast 32 GB of memory
(ii) Mail Server Software	For atleast 250 users. Should be secure and manageable. Capable to handle POP3 and SMTP mail traffic. Softwares with web-mail support may be preferred.
(iii) Anti Virus Software	If Operating System is Microsoft Windows based then price for Norton Antivirus for the same should also be quoted.
(iv) Security Suite for Mail Server (Can be combination of different softwares)	<ol style="list-style-type: none"> 1. Stop Spamming. 2. Virus scanning capability. 3. Update Virus Signature database for latest viruses.

3. Firewall Solution.

Hardware based or software based solutions. In case any additional hardware is required, details of equipment alongwith make, model, specification, cost, etc be separately mentioned. If the solution involves any hardware then there shall be 3 years on-site warranty for the same.

4. Networking Equipment Specification

Item	Specification	Quantity
(a) Router	Cisco 2691 (With 3 years on-site warranty). With the following modules and accessories: -	1
	(i) 1-Port ISDN WAN Interface Card	1
	(ii) 2-Port Serial WAN Interface Card for connecting Leased Line modem.	1
	(iii) Cable for connecting the router to the Leased Line modem with atleast 10 feet in length.	2
	(iv) AC Power Chord for driving the unit.	1
(b) Leased Line Modems RAD make	Leased line modems supporting connectivity upto 2 MBPS. (With 3 years on-site warranty)	2

5. 5KVA Uninterrupted Power Supply (On-Line) – 2 No's.

Makes	APC / Tata Liebert / Numeric / Aeon.
Capacity	5 KVA
Back-up Time	Minimum 5 hours
Load Power Factor	Minimum 0.75
Battery	Sealed Maintenance Free.
Makes of Battery	Panasonic / Exide / CSB / Yuasa / Orchid
Battery Cabinet	Matching with UPS cabinet.
Other Features	(i). Cold Start (ii). Generator Compatibility
Protection	(i). Short Circuit. (ii). Surge/Spikes. (iii). DC under voltage.
Display	LCD Alpha-Numeric Display should display: - (i). UPS Status. (ii). Load Status. (iii). Battery Status.
Alarms	(i). Mains failure. (ii). Low Battery.
Warranty	Prices for both 1 & 3 years comprehensive on-site warranty of the UPS without the batteries be quoted and prices for both 1 & 3 years comprehensive on-site warranty of the batteries only be quoted for the offered configuration of UPS.

6. Personal Computers, Laser Printers and Offline UPS

6(a). Personal Desktop Computer Specification – 12 No's.

Personal Desktop Computer specification	
<ul style="list-style-type: none"> - Intel Pentium-IV Processor, 2.6 GHz or higher with Hyper Threading feature - Intel 865G or better chipset - 512 MB DDR RAM or higher - 80 GB ATA-100 HDD or higher - 1.44 MB 3.5" FDD - 52x CD-ROM or Higher - 15" Colour Monitor - PS2 Keyboard - PS2 two button Microsoft Mouse with scroll. - Built-in Soundcard with external speakers. - On-board graphics card. - Integrated 10/100 Mbps Fast Ethernet - Atleast two USB 2.0 ports - Atleast one Parallel port - Atleast two serial port. - Headphones/microphone/external speakers jack - Microsoft Windows XP Professional edition with media and license for each PC - Preloaded Latest Open Office software under Windows - Norton Antivirus-2004 with separate media and license for each PC - The system should be Red Hat Linux 9 compatible <p>3 Years Comprehensive on-site Warranty.</p>	

6(b). LaserJet Printers – 12 No's.

Print Technology	Laser (Black)
Print Resolution	1200 x 1200 dpi
Print Speed	20 ppm
Compatible Operating System	Red Hat Linux, Microsoft Windows - 95, 98, NT, Me, 2000, XP
Network Ready	Yes
Warranty	Three Years Comprehensive on-site warranty.

6(c). Offline 700VA UPS – 12 No's.

	Capacity	700VA
Mains Mode	Technology	MOSFET/IGBT
	Load Power Factor	0.6 or higher
	Load Capacity	420 Watts or higher
Others	Battery	Sealed Maintenance Free
	Back-up	Back-up time of 20 minutes for the full load.
	Battery Make	Panasonic / Exide / CSB / Yuasa / Orchid
	Cold Start	Yes
	Generator Compatibility	Yes
	No load Shutdown feature (Automatic)	Yes
Protections		Short Circuit
		Surge/Spikes
		DC under voltage
Display		UPS Status
		Battery Status
Alarms		Main Failure
		Low Battery
AC Output Sockets		Minimum 3 Nos. (230V/5A)
Warranty		3 years comprehensive on-site warranty be quoted.

Section II: The format in which the bidder has to present the products, services and general information (also attach printed brochures of the items).

1. General Information

1.	Name of the Company	
2.	Full address of company alongwith Contact Person Telephone no. Fax no. E-mail address:	
3.	Local address of company for communication, if any	
4(a).	Are you a manufacturer or dealer (Manufacturer or Dealer)	
4(b).	If listed with MAIT/NASCOMM (copies of certificate be attached)	
4(c).	If Company/Product/Services is ISO certified (copies of certificates be attached)	
5(a).	Annual turn over in last 3 financial years in Rs. Crores. (i) Year 2000-2001 (ii) Year 2001-2002 (iii) Year 2002-2003	
5(b).	Supply of Computer Servers in last 3 financial years in U.P. Government or Govt. of India Department(s)/Organization(s) (in Nos.) (i) Year 2000-2001 (ii) Year 2001-2002 (iii) Year 2002-2003	
5(c).	Supply of Desktop PC computers in last 3 financial years in U.P. Government or Govt. of India Department(s) / Organization(s) (in Nos.) (iv) Year 2000-2001 (v) Year 2001-2002 (vi) Year 2002-2003	
5(d).	Trade Tax / Sales Tax Registration no. with place	
5(e).	Income Tax Registration no. with place	
6(a).	Strength of local office at Allahabad	

	<p>(i) No. of Marketing Personnel</p> <p>(ii) No. of Technical Personnel</p> <p>(iii) No. of Supporting Staff</p>	
6(b).	<p>Strength of local office at Lucknow (in case of Desktop PC support)</p> <p>(i) No. of Marketing Personnel</p> <p>(ii) No. of Technical Personnel</p> <p>(iii) No. of Supporting Staff</p>	
7(a).	No. of Service Centres in Uttar Pradesh	
7(b).	<p>Location of service centers(*) and location wise No. of Service Engineers posted in U.P.</p> <p><i>*For more service centers, enclose this information separately with Technical Bid.</i></p>	
7(c).	<p>Company's norm for posting one service engineer:</p> <p>(i) On the basis of no. of Servers</p> <p>(ii) On the basis of no. of P.C.s</p> <p>(iii) On the basis of AMC Revenue (in lakh Rs.)</p>	
8.	<p>Environmental conditions requirement:</p> <p>(i) Temperature (in Deg.C)</p> <p>(ii) Relative Humidity (%)</p>	<p>Min. Max.</p>
9.	Is air conditioning must for installing your machines (Yes or No)	
10(a).	<p>Installation base of Web Servers, Mail Servers alongwith networking with Internet (Leased Line) and LAN in and around Allahabad/Lucknow in Uttar Pradesh (in no.).</p> <p>(Please enclose the list of Purchase Orders)</p>	
10(b).	<p>Installation base of Web Servers, Mail Servers alongwith networking with Internet (Leased Line) and LAN in Uttar Pradesh (in no.).</p> <p>(Please enclose the list of Purchase Orders)</p>	
10(c).	<p>Installation base of Computer PCs in and around Allahabad/Lucknow.</p> <p>(Please enclose the list of Purchase Orders)</p>	
10(d).	<p>Installation base of Computer PCs in Uttar Pradesh (in no.)</p> <p>(Please enclose the list of Purchase Orders)</p>	
11(a).	<p>Kindly enclose at least three after sales service Support certificates from your customers where you have supplied and installed the Web Servers, Mail Servers alongwith networking with Internet (Leased Line) and LAN to evaluate your service support performance. Total no. of service</p>	

	support certificates enclosed.	
11(b).	Kindly enclose at least three after sales service Support certificates from your customers where you have supplied and installed PC computers to evaluate your service support performance. Total no. of service support certificates enclosed.	
12.	Any other information you feel necessary (Separate sheets may be used if required)	
13.	Details of earnest money attached. (i) Amount Rs. (ii) Bank Draft No. (iii) Bank Draft issuing date (iv) Drawn on (Bank)	

2. Hardware specification of the Web Server (Enclose Product Brochure in support): –

Parameters	Make & Specifications
Product Manufacturer's Name	
Model Name and No.	
Processor	
Processor L2 Cache	
Processor L3 Cache	
Chipset	
Front Side Bus Speed	
Memory (specification and combination (for e.g. 1024 x 8, 2048 x 4, etc)) with Memory Expandability	
System Fans (No. and its specification)(Whether Hot Plug).	
Disk (Nos., Model, Capacity and other specification)	
Storage Controller (Model and specification)	
Disk Bays	
RAID Controller model and specification	
Power Supply (Specification, Feature and Redundancy offered)	
Graphics Card (Specification stating the amount of Video RAM in the card)	
Network Interfaces (Specification)	
PCI expansion slots (Nos. and specification)(Also mention whether hot-plug, bus speed and industry standard compliance)	
I/O Ports (mention all the ports available with the nos. and their specifications for e.g. USB, Parallel, Serial, etc.)	
Floppy Drive	
Combo Drive (Specification)	
Backup Device (Specification)	
Monitor (Specification)	
Keyboard	
Mouse	
Industry Standard Compliances (ACPI, APM, etc.) if any.	
Server Management software specifications	
Certifications, if any (attach copies of relevant certificates in support)	
Warranty (Please mention the no. of years of warranty provided (min. 3 years) giving details how the bidder intends to provide service in the event of hardware or software failures during warranty period)	
Others features, if any	

3. Software Specification of the Web Server –

3(a). Operating System: -

Parameters	Make & Specifications
OS Name and Version	
No. of user licenses with OS	
Type of extra user Licenses being offered	
Maximum Memory supported	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Others, if any	

3(b). Web Server Software: -

Parameters	Make & Specifications
Software Brand Name	
Product Manufacturer's Name	
Software Version	
Whether supports Java Servlets, JSP and EJB	
Manageability	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Others features, if any	

3(c). If Operating System is Windows based then please mention the specifications of Norton Antivirus suite for the server: -

Parameters	Make & Specifications
Name and version of the suite	
Others, if any	

4. Hardware Specification of Mail Server (Enclose Product Brochure in support): -

Parameters	Make & Specifications
Product Manufacturer's Name	
Model Name and No.	
Processor	
Processor Cache (Also mention type of cache for e.g. L2, etc.)	
Chipset	
Front Side Bus speed	
Memory (specification and combination (for e.g. 1024 x 4, 2048 x 2, etc)) with Memory Expandability	
System Fans (No. and its specification)(Whether Hot Plug).	
Disk (Nos., Model, Capacity and other specification)	
Storage Controller (Model and specification)	
Disk Bays	
RAID Controller model and specification	
Power Supply (Specification, Feature and Redundancy offered)	
Graphics Card (Specification stating the amount of Video RAM in the card)	
Network Interfaces (Specification)	
PCI expansion slots (Nos. and specification)(Also mention whether hot-plug, bus speed and industry standard compliance)	
I/O Ports (mention all the ports available with the nos. and their specifications for e.g. USB, Parallel, Serial, etc.)	
Floppy Drive	
Combo Drive (Specification)	
Backup Device (Specification)	
Monitor (Specification)	
Keyboard	
Mouse	
Industry Standard Compliances (ACPI, APM, etc.) if any.	
Server Management software specifications	
Certifications, if any (attach copies of relevant certificates in support)	
Warranty (Please mention the no. of years of warranty provided (min. 3 years) giving details how the bidder intends to provide service in the event of hardware or software failures during warranty period)	
Others features, if any	

5. Software Specification of Mail Server

5(a). Operating System: -

Parameters	Make & Specifications
OS Name and Version	
No. of user licenses with OS	
Type of extra user Licenses being offered	
Maximum Memory supported	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Others, if any	

5(b). Mail Server Software

Parameters	Make & Specifications
Mail Server Software Name	
Product Manufacturer's Name	
Software Version	
No. of Users	
Whether Web-Mail feature is supported	
Manageability	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Others features, if any	

5(c). If Operating System is Windows based then please mention the specifications of Norton Antivirus suite for the server: -

Parameters	Make & Specifications
Name and version of the suite	
Others, if any	

5(d). Security Suite for Mail Server

Parameters	Make & Specifications
Software Name	
Product Manufacturer's Name	
Software Version	
Whether able to perform virus scans and give alerts	
Whether updates virus signature database automatically from the internet	
Whether has capability to stop spams	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Others features, if any	

6. Firewall Solution (Enclose Product Brochure in support)

Parameters	Make & Specifications
Name of the solution	
Product Manufacturer's Name	
Version	
Hardware or Software based solution	
Hardware required to implement the solution	
Specifications	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Warranty (Minimum 3 years on-site comprehensive warranty in case of hardware solution)	

7. Networking Equipments

(a). Router - Cisco 2691 (Enclose Brochure of the product with all modules for support)

Parameters	Make & Specifications
Specifications of Cisco 2691 Router (attach brochure and technical specification).	
Warranty Offered (Minimum 3 years on-site comprehensive warranty for the router, all the modules and accessories provided)	
1-Port ISDN WAN Interface Card (mention module no., attach brochure and technical specification)	
2-Port Serial WAN Interface Card for connecting Leased Line modem. (mention module no., attach brochure and technical specification)	
Cable for connecting the router to the Leased Line modem with atleast 10 feet in length (mention part no., attach brochure and technical specification if available)	

(b). Leased Line Modems Specifications (Both the modems should be of RAD make and must be of same model)(Enclose product brochure in support).

Parameters	Make & Specifications
Name of the product	
Product Manufacturer's Name	
Max. Speed which the modem supports	
Technical Specification of the modem	
Warranty (Minimum 3 years comprehensive on-site warranty)	

8. 5KVA online Uninterrupted Power Supply System (Enclose Product Brochure in support).

Parameters	Make & Specification
Product Name	
Model No.	
Product Manufacturer's Name	
Capacity (min. 5KVA)	
Back-up Time (Min. 5 hours)	
Technology Used	
AC Input Voltage	
AC Input Frequency	
AC Output Voltage	
AC Output Frequency	
Load Power Factor	
Load Capacity	
Whether Cold Start supported	
Whether Generator Compatible	
No. of Batteries	
Battery Manufacturer	
Battery Model No.	
Battery Specification	
Battery Cabinet (Mention colour, nos. of batteries it can hold and other specifications if any)	
Protections Offered	
Display Details	
Alarms	
AC Output Sockets	
Software, if any provided, mention Specifications and features (Also mention the Operating System in which the software works).	
Other features and specifications, if any	
Industry Standards Compliance, if any	
Certifications, if any	
Warranty Offered	

9(a). Personal Computer Specification.

Parameters	Make & Specification
Product Name	
Product Manufacturer's Name	
Processor	
Cache	
Chipset	
No. of RAM slots available in the motherboard	
RAM Specification including detail of module combination given	
Hard Disk Specification	
Graphics specification	
Audio card specification	
Monitor Specification	
Floppy Drive Specification	
CD-ROM Specification	
Ethernet Card Specification	
Keyboard Specification	
Mouse Specification	
I/O ports number and their specification	
Mention whether Headphones, microphone and external speakers jack available	
Whether Microsoft XP Professional preloaded with separate media and license available	
Whether Norton Antivirus –2004 preloaded with separate media and license available	
Whether Latest Open Office suite preloaded	
Whether the system is compatible with Red Hat Linux 9.	
Certifications, if any	
Industry Standard Compliances (for e.g. ACPI, APM, etc), if any	
Others, if any	

9(b). LaserJet Printers (Enclose Product Brochure in support)

Parameters	Make & Specification
Product Name	
Model No.	
Product Manufacturer's Name	
Print Technology	
Print Speed (in ppm)	
Paper Handling (trays & no. of paper sheets per tray)	
Paper Sizes Supported	
Compatible Operating Systems	
External I/O Ports	
Printer Memory	
Network Ready	
Other Technical Specifications	

9(c). 700 VA Offline UPS (enclose product brochure in support)

Parameters	Make & Specification
Product Name	
Model No.	
Product Manufacturer's Name	
Capacity (min. 700VA)	
Back-up Time	
Technology Used	
AC Input Voltage	
AC Input Frequency	
AC Output Voltage	
AC Output Frequency	
Load Power Factor	
Load Capacity	
Whether Cold Start supported	
Whether Generator Compatible	
Whether no load shutdown feature supported (automatic)	
No. of Batteries	
Battery Manufacturer	
Battery Model No.	
Battery Specification	
Protections Offered	
Display Details	
Alarms	
AC Output Sockets	
Software, if any provided, mention Specifications and features (Also mention the Operating System in which the software works).	
Other features and specifications, if any	
Industry Standards Compliance, if any	
Certifications, if any	
Warranty Offered (Min. 3 years including that of the batteries)	

**PART – 3
FINANCIAL BID**

**FOR SUPPLY, INSTALLATION AND MAINTENANCE
OF
WEB SERVER, MAIL SERVER, PERSONAL COMPUTERS, LASER PRINTERS, UPS, NETWORKING
AND THER RELATED ITEMS
FOR
HIGH COURT, ALLAHABAD.**

General Information

1.	Name of Company	
2.	Full Address of company alongwith Telephone No.: Fax. No.: E-mail Address:	
3.	Excise duty included in the quoted price	___ . ___ % of basic price
4.	Any other charges included in the quoted price (i) Trade tax/Sales Tax (ii) Any other Levies	___ . ___ % of (basic price + excise duty) ___ . ___ %
5.	Discount if any	___ . ___ %
6.	AMC Charges (Should not be more than 6% of the Hardware value)	___ . ___ %

Table – A: Rates quoted for Web Server, Mail Server, Networking and other related items.

SI No.	Specification of Items as offered by the vendor in point Nos. 2-7 under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Quantity	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	2. Web Server Hardware	1							
2.	3(a). Web Server Operating System	1							
3.	3(b). Web Server Software	1							
4.	3(c). Web-Server Anti-Virus Software*	1							
5.	4. Mail Server Hardware	1							
6.	5(a). Mail Server Operating System	1							

7.	5(b). Mail Server Software	1							
8.	5(c). Mail Server Anti-Virus Software*	1							
9.	5(d). Security Suite for Mail Server	1							
10.	6. Firewall Solution	1							
11.	7(a). Router	1							
12.	7(b). Leased Line Modem	2							
Grand Total (Rs.)									

* Applicable if quoted Operating System is Microsoft Windows based.

Table – B: Rates quoted for 5 KVA on-line UPS and batteries with 1 and 3 years comprehensive on-site warranty of UPS alongwith the batteries

SI No.	Specification of Items as offered by the vendor in point No.8 under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Quantity	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	5KVA online UPS with 1 year on-site comprehensive warranty for UPS without the batteries	2							
2.	5KVA online UPS with 3 years on-site comprehensive warranty for UPS without the batteries	2							
3.	Batteries required for 5KVA UPS as mentioned in point No.8 under Section – II of Part – 2 Technical Bid of the tender document with 1 year on-site comprehensive warranty	*							
4.	Batteries required for 5KVA UPS as mentioned in point No.8 under Section – II of Part – 2 Technical Bid of the tender document with 3 years on-site comprehensive warranty	*							

*** Please write the number of batteries offered with the 5KVA online UPS as mentioned in point No.8 under Section – II of Part – 2 (Technical Bid) of the Tender Document.**

Table – C: Rates quoted for Personal Computers, Laser Printers and 700VA offline UPS.

SI No.	Specification of Items as offered by the vendor in point Nos. 9(a), 9(b) and 9(c) under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Qty	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	9(a). Personal Computers	12							
2.	9(b). LaserJet Printers	12							
3.	9(c). Offline 700VA UPS	12							
								Grand Total (Rs.)	

Table – D: Total Project Cost (with 1 year comprehensive on-site warranty of 5KVA online UPS alongwith batteries).

[Grand Total of Table-A] + [Total of SI.No No.1 and SI. No. 3 of Table-B] + [Grand Total of Table-C] (Rs.)	
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Table – E: Total Project Cost (with 3 years comprehensive on-site warranty of 5KVA online UPS alongwith batteries).

[Grand Total of Table-A] + [Total of SI.No No.2 and SI. No. 4 of Table-B]+ [Grand Total of Table-C] (Rs.)	
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Please mention rates separately for each combination if more than one make/model of hardware/software items has been quoted.